# GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT LOK SABHA UNSTARRED QUESTION NO. 4067 TO BE ANSWERED ON 18.08.2025

## FACILITIES FOR UNORGANISED WORKERS DURING DISASTERS AND EPIDEMICS

### †4067. SHRI RAM SHIROMANI VERMA:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a)whether the livelihood of workers, labourers and employees working in the unorganized sector across the country has been adversely affected during the last five years and the current year due to epidemic/natural disasters and other reasons in Uttar Pradesh, particularly in Shravasti and Balrampur aspirational districts;
- (b)if so, the steps taken by the Government and State Governments so far to provide relief, assistance and re-employment to such affected workers, labourers and employees along with the number of such people benefited;
- (c)whether the Government has ensured that all eligible workers of the said districts have registered on the e-Shram portal and got the assistance thereon, if so, the details thereof; and
- (d)if not, the number of such workers which have been registered on e-Shram portal or have not been able to get assistance thereon along with the various special measures being taken by the Government for them?

#### **ANSWER**

## MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SUSHRI SHOBHA KARANDLAJE)

(a) to (d): The primary responsibility of disaster management rests with the State Government concerned. The Central Government, wherever required, supplements the efforts of the State Governments by providing logistic and financial support in cases of natural disasters of severe nature.

The State Governments provide financial relief to the affected people in the event of notified natural disasters which includes floods and landslides, from the State Disaster Response Fund (SDRF), already placed at its disposal, in accordance with approved items and norms of Government of India. However, in the event of disaster of a severe nature additional financial assistance is extended from the National Disaster Response Fund (NDRF), as per laid down procedure, which includes an assessment based on the visit of an Inter-Ministerial Central Team (IMCT). The financial assistance provided under SDRF and NDRF is by way of relief and not for compensation.

The Ministry of Labour and Employment launched eShram portal (eshram.gov.in) on 26th August 2021 for creation of a comprehensive National Database of Unorganised Workers (NDUW) seeded with Aadhaar. eShram portal is meant to register and support the unorganised workers by providing them a Universal Account Number (UAN) on a self-declaration basis.

As on 29th July 2025, over 30.97 crore unorganised workers have already registered on eShram portal. State-wise and year-wise details of unorganised workers registered on eShram portal during the last three years including current year is at annexure-I.

The guidelines to process accidental death/ disability claims on eShram through ex-gratia, in line with Pradhan Mantri Suraksha Bima Yojana (PMSBY), were issued on 24.08.2023. As per the guidelines, unorganised workers registered on eShram between the period from 26.08.2021 and 31.03.2022 and those who met with an accident during the aforesaid period shall be entitled for Rupees Two lakh in case of accidental death or total irrecoverable disability and Rupees One lakh in case of partial irrecoverable disability.

State-wise and year-wise details of ex-gratia benefit under eShram during the last three years including current year is at annexure-II

\*\*

Annexure referred to in reply to Part (a) to (d) of the Lok Sabha Unstarred Question No. 4067 for 18.08.2025 regarding "Facilities for Unorganised Workers during Disasters and Epidemics"

State-wise and Year-wise details of unorganised worker registered under eShram portalduring the last three years including current year as on 29.07.2025:

S.No	State/UT	2022	2023	2024	2025
	ANDAMAN AND				
1	NICOBAR ISLANDS	10,926	2,186	1,870	2,010
2	ANDHRA PRADESH	53,35,622	1,70,074	92,328	4,68,400
	ARUNACHAL				
3	PRADESH	95,410	5,305	54,604	9,955
4	ASSAM	19,98,205	2,22,198	4,67,467	1,26,992
5	BIHAR	1,26,20,753	3,98,940	6,80,287	4,04,206
6	CHANDIGARH	71,010	3,442	7,714	2,871
7	CHHATTISGARH	27,53,607	1,40,097	1,51,333	67,445
8	DELHI	15,42,248	80,270	1,52,706	90,014
9	GOA	42,012	14,491	9,851	6,844
10	GUJARAT	57,76,917	23,96,258	3,94,476	2,74,747
11	HARYANA	25,71,540	46,464	68,543	44,768
	HIMACHAL				
12	PRADESH	11,19,018	28,813	32,479	19,282
1.0	JAMMU AND	17.00.014	<b>50.100</b>	4 22 402	45.554
13	KASHMIR	15,30,314	73,193	1,22,193	47,771
14	JHARKHAND	25,36,459	1,59,991	3,28,091	83,209
15	KARNATAKA	49,80,082	5,63,811	25,81,511	4,23,963
16	KERALA	11,23,035	37,443	69,908	54,912
17	LADAKH	23,368	3,334	1,734	1,220
18	LAKSHADWEEP	2,263	102	303	35
19	MADHYA PRADESH	1,22,08,686	5,74,658	10,82,737	4,29,377
20	MAHARASHTRA	96,81,137	6,68,817	33,13,422	4,78,299
21	MANIPUR	66,512	24,830	23,764	10,653
22	MEGHALAYA	1,63,825	25,859	16,798	25,901
23	MIZORAM	49,772	5,072	1,830	7,260
24	NAGALAND	34,224	2,542	10,863	6,667
25	ODISHA	6,09,564	48,014	1,79,804	54,722
26	PUDUCHERRY	71,787	7,081	6,408	5,073
27	PUNJAB	8,01,714	83,664	1,97,814	84,410
28	RAJASTHAN	89,69,134	6,33,121	9,42,996	5,56,125
29	SIKKIM	18,390	13,626	5,448	6,525
30	TAMIL NADU	37,71,438	2,39,373	3,69,465	3,86,955
31	TELANGANA	21,45,618	2,73,329	1,55,069	83,180
32	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	34,566	723	1,017	967
33	TRIPURA	1,40,523	20,031	22,451	
34	UTTAR PRADESH	2,00,26,516			2 18 238
35	UTTARAKHAND	20,56,409	2,75,511 32,492	5,13,367 52,103	2,18,238 27,162
33	UTTAKAMIAND	20,30,409			21,102
36	WEST BENGAL	23,18,784	4,34,537	2,34,555	69,621

Annexure referred to in reply to Part (a) to (d) of the Lok Sabha Unstarred Question No. 4067 for 18.08.2025 regarding "Facilities for Unorganised Workers during Disasters and Epidemics"

State-wise and Year-wise details of ex-gratia assistance given under eShram during the last three years including current year as on 29.07.2025:

S. No.		2023	2024	2025	Total
	State	Assistance given	Assistance given	Assistance given	Assistance given
1	Andhra Pradesh	49	94	2	145
2	Assam				0
3	Bihar	1	5		6
4	Chandigarh				0
5	Chhattisgarh		20		20
6	Gujarat	17	54	3	74
7	Haryana	1	16	1	18
8	Himachal Pradesh		4		4
9	Jammu and Kashmir			1	1
10	Jharkhand	24	57	1	82
11	Karnataka	18	12		30
12	Kerala		20		20
13	Madhya Pradesh		11	1	12
14	Maharashtra		2	2	4
15	Odisha				0
16	Punjab				0
17	Rajasthan		15	1	16
18	Tamil Nadu		13	5	18
19	Telangana		18	2	20
20	Tripura		5		5
21	Uttar Pradesh		149	13	162
22	Uttarakhand		5	3	8
	<b>Grand Total</b>	110	500	35	645

<sup>\*</sup>ex-gratia claims received from States/ UTs.

Year-wise details of amount released under ex-gratia benefit in eShram as on 29.07.2025.

Financial Year	Amount (In Crore)
2023-24	6.79
2024-25	5.20
2025-26	2.46

\*\*\*\*\*